

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :15/09/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION1509-AT11.00AM-11.05A.M.

370-ADM-COURTCODE-OPENOFFER-AT 11.05AM

1	SEBI Appeal	762/2023 (/0000)	Pegasus Holdings III,LLC Vs. SEBI	AZB AND PARTNERS
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Sub Matter : Misc. Application/0001176/2023
 Sub Matter : Misc. Application/0001177/2023

	Misc. Application	1176/2023	Pegasus Holdings III,LLC-EXEMPTION Vs. SEBI	AZB AND PARTNERS
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(Main Matter Number :SEBI Appeal/0000762/2023)

	Misc. Application	1177/2023	Pegasus Holdings III,LLC-Interim Relief Vs. SEBI	AZB AND PARTNERS
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(Main Matter Number :SEBI Appeal/0000762/2023)

227-ADMISSION-COURTCODE-KARVYFINAL-AT11.10AM

2	SEBI Appeal	757/2023	Karvy Capital Ltd Vs. SEBI	Joby Mathew And Associates
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Sub Matter : Misc. Application/0001131/2023

	Misc. Application	1131/2023	Karvy Capital Ltd-Delay Vs. SEBI	Joby Mathew And Associates
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(Main Matter Number :SEBI Appeal/0000757/2023)

9-ADMISSION- CODE-REGISTRATIONDECLINED-AT11.15AM

3	SEBI Appeal	758/2023	Padmakshi Commodities Pvt Ltd Vs. SEBI	Ketan Rupani and Co.
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Sub Matter : Misc. Application/0001133/2023
 Sub Matter : Misc. Application/0001134/2023

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1133/2023	Padmakshi Commodities Pvt Ltd-Stay Vs. SEBI (Main Matter Number :SEBI Appeal/0000758/2023)	Ketan Rupani and Co.
	Misc. Application	1134/2023	Padmakshi Commodities Pvt Ltd-Urgency Vs. SEBI (Main Matter Number :SEBI Appeal/0000758/2023)	Ketan Rupani and Co.
<u>892 ADM-COURTCODE-ILLIQUIDSTOCKOPTION-AT 11.18A.M.</u>				
4	SEBI Appeal	759/2023	GOUTAM AGARWAL HUF Vs. SEBI Sub Matter : Misc. Application/0001080/2023 Sub Matter : Misc. Application/0001081/2023	R.A. Dhoot And Co.
5	SEBI Appeal	760/2023	Avinash V Mehta HUF Vs. SEBI Sub Matter : Misc. Application/0001152/2023	Ritesh Goel Adv
	Misc. Application	1080/2023	GOUTAM AGARWAL HUF-Exemption Vs. SEBI (Main Matter Number :SEBI Appeal/0000759/2023)	R.A. Dhoot And Co.
	Misc. Application	1081/2023	GOUTAM AGARWAL HUF-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000759/2023)	R.A. Dhoot And Co.
	Misc. Application	1152/2023	Avinash V Mehta HUF-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000760/2023)	Ritesh Goel Adv

706-MAHEARING-COURTCODE-MARESTORATION1-AT11.23AM

6	Misc. Application	1071/2023 (/0000)	WAY2WEALTH BROKERS PVT. LTD. CLARIFICATION Vs.	TRILEGAL
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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(Main Matter Number :SEBI Appeal/0000326/2019)

72-DISP-COURTCODE-PRELIMINARYOBJECTIONS-AT-11.25AM

7	SEBI Appeal	618/2021	IL AND FS SECURITIES SERVICES LIMITED Vs. NSE Clearing Limited	Cyril Amarchand Mangaldas Advocates and Solicitors
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Sub Matter(Disposed) : Misc. Application/0001165/2021
 Sub Matter(Disposed) : Misc. Application/0000284/2022
 Sub Matter(Disposed) : Misc. Application/0000646/2022

763-DISPOSAL-COURTCODE-MPSGDR-AT11.30 AM

8	SEBI Appeal	159/2022	MPS INFOTECHNICS LTD AND ANR. Vs. SEBI	Prakash Choradia AGM - Legal
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Sub Matter : Misc. Application/0000985/2021
 Sub Matter(Disposed) : Misc. Application/0000639/2022

	SEBI Appeal	160/2022	Karun Jain Vs. SEBI	NVB and Associates
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Sub Matter : Misc. Application/0001140/2021
 Sub Matter(Disposed) : Misc. Application/0000641/2022

	SEBI Appeal	161/2022	MPS Infotecnics Ltd Vs. SEBI	NVB and Associates
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Sub Matter : Misc. Application/0001163/2021
 Sub Matter(Disposed) : Misc. Application/0000640/2022

	SEBI Appeal	162/2022	KARUN JAIN Vs. SEBI	NVB and Associates
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Sub Matter : Misc. Application/0001238/2021

	SEBI Appeal	163/2022	Peeyush Kumar Agarwal Vs. SEBI	NVB and Associates
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Sub Matter : Misc. Application/0001428/2021
 Sub Matter(Disposed) : Misc. Application/0000633/2022

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>90-DISPOSAL-COURTCODE-WNSOMEYARNS-AT11.35AMM</u>				
9	SEBI Appeal	248/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) : Misc. Application/0000405/2022				
Sub Matter(Disposed) : Misc. Application/0000406/2022				
Sub Matter : Misc. Application/0000717/2023				
	Misc. Application	717/2023	ASPIRE EMERGING FUND-RESTORATION Vs. SEBI	Aagam Doshi and Co.
(Main Matter Number :SEBI Appeal/0000248/2022)				
<u>904-DISPOSAL-COURTCODE-CLAIMMITHANI-AT11.40AM</u>				
10	Misc. Application	484/2022	JAGDISH JETHALAL MITHANI-DELAY Vs. NSEIL AND ORS	Aagam Doshi and Co.
(Main Matter Number :SEBI Appeal/0000419/2022)				
	Misc. Application	544/2022	JAGDISH JETHALAL MITHANI-EXEMPTION Vs. NSEIL AND ORS	Aagam Doshi and Co.
(Main Matter Number :SEBI Appeal/0000419/2022)				
	SEBI Appeal	419/2022	JAGDISH JETHALAL MITHANI Vs. NSEIL AND ORS	Aagam Doshi and Co.
Sub Matter : Misc. Application/0000544/2022				
Sub Matter : Misc. Application/0000484/2022				
<u>943-DISPOSAL-COURTCODE-DUEDILIGENCE-AT11.45AM.</u>				
11	SEBI Appeal	498/2022	PGIM Asset Management Company and Ors Vs. SEBI	Argus Partners
Sub Matter(Disposed) : Misc. Application/0000813/2022				
Sub Matter(Disposed) : Misc. Application/0000812/2022				
Sub Matter(Disposed) : Misc. Application/0001286/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
12	Misc. Application	875/2023	PGIM ASSET MANAGEMENT COMPANY AND ORS RELIEF Vs. SEBI	
<u>351-DISPOSAL-COURTCODE-INVESTMENTADVISER-AT11.50AM</u>				
12	SEBI Appeal	610/2022	PARSVNATH DEVELOPERS LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter :		Misc. Application/0001669/2022		
Sub Matter :		Misc. Application/0000417/2023		
	Misc. Application	1669/2022	PARSVNATH DEVELOPERS LIMITED DELAY IN REPLY Vs. SEBI	MANSUKHLAL HIRALAL AND COMPANY
(Main Matter Number :SEBI Appeal/0000610/2022)				
	Misc. Application	417/2023	PARSVNATH DEVELOPERS LIMITED-DELAY Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000610/2022)				
<u>346-DISPOSAL-COURTCODE-PARAGAO-AT11.55AM</u>				
13	SEBI Appeal	411/2023	SHASHIKANT DALMIA Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) :		Misc. Application/0000428/2023		
Sub Matter(Disposed) :		Misc. Application/0000429/2023		
Sub Matter(Disposed) :		Misc. Application/0000580/2023		
<u>257-DISPOSAL-COURTCODE-SRESTHAAO-AT12NOON</u>				
14	SEBI Appeal	440/2023	MAHAVEER YESWANTI BAI Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000858/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	858/2023	SEBI-DELY IN FILLING REPLY Vs. Mahaveer Yeswanti Bai	MDP and Partners

(Main Matter Number :SEBI Appeal/0000440/2023)

371-DISPOSAL-COURTCODE-BHAGERIAAO-AT12.05PM

15	SEBI Appeal	544/2023	CHOICE EQUITY BROKING PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter(Disposed) : Misc. Application/0000854/2023			
	SEBI Appeal	545/2023	YOGESH SHRINIVAS JADHAV Vs. SEBI	Divyashree Advocate Shanbaug,
	SEBI Appeal	546/2023	BABITA AJAY KEJRIWAL Vs. SEBI	Divyashree Advocate Shanbaug,
	SEBI Appeal	547/2023	SANGITA RAMRATAN CHIRANIA Vs. SEBI	Divyashree Advocate Shanbaug,
	SEBI Appeal	548/2023	VINITA SUNIL PATODIA Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter(Disposed) : Misc. Application/0000855/2023			
	SEBI Appeal	549/2023	KAMAL SANTOSH PODDAR AND ORS. Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter(Disposed) : Misc. Application/0000853/2023			
	SEBI Appeal	550/2023	ANIL CHOTHMAL PATODIA AND ORS. Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter(Disposed) : Misc. Application/0000852/2023			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	551/2023	SATYASHAKAMBARI SECURITIES PRIVATE LIMITED Vs. SEBI	CS ANAND KANKANI
	SEBI Appeal	552/2023	KAMLESH DHARMDUTT DAVE AND ORS. Vs. SEBI	CS ANAND KANKANI
	SEBI Appeal	553/2023	AKASHDEEP INTERNATIONAL PRIVATE LIMITED Vs. SEBI	CS ANAND KANKANI
	SEBI Appeal	554/2023	ZENITH SPECIALITY PRIVATE LIMITED Vs. SEBI	CS ANAND KANKANI
	SEBI Appeal	555/2023	BHAGERIA TRADE INVEST PRIVATE LIMITED Vs. SEBI	CS ANAND KANKANI
	SEBI Appeal	556/2023	REFORM COMPANY LIMITED Vs. SEBI	CS ANAND KANKANI
	SEBI Appeal	557/2023	PRISM SCAN EXPRESS PRIVATE LIMITED Vs. SEBI	CS ANAND KANKANI
	SEBI Appeal	558/2023	FUTURAGE CORPORATE CARE PRIVATE LIMITED Vs. SEBI	CS ANAND KANKANI

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	SEBI Appeal	559/2023	DINESH VISHAMBHARLAL BHAGERIA AND ORS. Vs. SEBI	Ragini Singh and Associates
	Sub Matter(Disposed) :	Misc. Application/0000752/2023		
	Sub Matter(Disposed) :	Misc. Application/0000753/2023		
	SEBI Appeal	560/2023	GOVIND RAM PATODIA Vs. SEBI	Ekta Pandey Advocate
	Sub Matter(Disposed) :	Misc. Application/0000790/2023		
	SEBI Appeal	561/2023	NATWARLAL PATODIA Vs. SEBI	Ekta Pandey Advocate
	Sub Matter(Disposed) :	Misc. Application/0000792/2023		
	SEBI Appeal	562/2023	SATYANARAYAN PATODIA Vs. SEBI	Ekta Pandey Advocate
	Sub Matter(Disposed) :	Misc. Application/0000793/2023		
	SEBI Appeal	563/2023	MANJU DEVI PATODIA Vs. SEBI	Ekta Pandey Advocate
	Sub Matter(Disposed) :	Misc. Application/0000794/2023		
	SEBI Appeal	564/2023	RAJENDRA RADHAKISHANJI UPADHYAYA Vs. SEBI	Sukrut Mahatre, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000795/2023		
	SEBI Appeal	565/2023	PAWAN C AGARWAL Vs. SEBI	Sukrut Mahatre, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000796/2023		
	SEBI Appeal	566/2023	PRABHU DAYAL CHAWLA Vs. SEBI	Sukrut Mahatre, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000797/2023		

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	SEBI Appeal	567/2023	BIKRAM MOHANTY Vs. SEBI	KESHARI Sukrut Mahatre, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000798/2023		
59	SEBI Appeal	600/2023	GAURAV MODI Vs. SEBI	Kunal Nagwekar Advocate
	Sub Matter(Disposed) :	Misc. Application/0000824/2023		
	SEBI Appeal	601/2023	SUNITA MODI Vs. SEBI	Kunal Nagwekar Advocate
	Sub Matter(Disposed) :	Misc. Application/0000825/2023		
	SEBI Appeal	602/2023	KIRODI MAL MODI Vs. SEBI	Kunal Nagwekar Advocate
	Sub Matter(Disposed) :	Misc. Application/0000826/2023		
62	SEBI Appeal	603/2023	KARUN MODI Vs. SEBI	Kunal Nagwekar Advocate
	Sub Matter(Disposed) :	Misc. Application/0000827/2023		
	SEBI Appeal	650/2023	MANJULA VINOD LOHIA Vs. SEBI	A KANKANI AND ASSOCIATES ADV
	Sub Matter(Disposed) :	Misc. Application/0000926/2023		
	Sub Matter(Disposed) :	Misc. Application/0000984/2023		
	SEBI Appeal	661/2023	HIFI TRADING LIMITED Vs. SEBI	PRIVATE Mayank Arora
	Sub Matter(Disposed) :	Misc. Application/0000931/2023		
	Sub Matter(Disposed) :	Misc. Application/0000932/2023		